

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/307 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 21 January, 2025.

Sub: **Withdrawal of Earned leave.**

Ref:- Your letter No. DJKA/262/2025 dtd. 09.01.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your earned leave for 2 (two) days from 09.01.2025 to 10.01.2025.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/308-309 /A, dated, 21-01-2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)